

PART III

COMMISSIONERATE OF LAND REVENUE

LAND FAIR VALUE NOTIFICATION

PATHANAMTHITTA DISTRICT

പത്തനംതിട്ട ജില്ലാ കളക്ടറുടെ നടപടിക്രമം

(ഹാജർ : ആർ. ഗിരിജ ഐ. എ. എസ്.)

(1)

നമ്പർ സി11-134567/2017.

2017 ഡിസംബർ 4.

വിഷയം :—ഭൂമിയുടെ ന്യായവില പുനർനിർണ്ണയം—അടുർ താലൂക്കിൽ പെരിങ്ങനാട് വില്ലേജിൽ ബ്ലോക്ക് നമ്പർ 12-ൽ റീസർവ്വേ 23/19-ൽപ്പെട്ട ഭൂമിയുടെ ന്യായവില പുനർനിർണ്ണയിച്ച് ഉത്തരവാകുന്നു.

സൂചന :—1. പെരിങ്ങനാട് വില്ലേജിൽ, ബിനു ഭവനം വീട്ടിൽ ശ്രീമതി ഷീല വർഗ്ഗീസ് സമർപ്പിച്ച അപേക്ഷ.

2. അടുർ റവന്യൂ ഡിവിഷണൽ ഓഫീസറുടെ 29-6-2017-ലെ 4408/17/സി3 നമ്പർ റിപ്പോർട്ട്.

പത്തനംതിട്ട ജില്ലയിൽ, അടുർ താലൂക്കിൽ, പെരിങ്ങനാട് വില്ലേജിൽ ബ്ലോക്ക് നമ്പർ 12-ൽ റീസർവ്വേ 23/19-ൽപ്പെട്ട ഭൂമിയുടെ ന്യായവില നിശ്ചയിച്ചത് പുനർനിർണ്ണയിക്കണമെന്ന് കാണിച്ചുകൊണ്ട് സൂചന (1) പ്രകാരം ശ്രീമതി ഷീല വർഗ്ഗീസ് നൽകിയ അപേക്ഷയിൽ അടുർ റവന്യൂ ഡിവിഷണൽ ഓഫീസർ മുഖേന അന്വേഷണം നടത്തിയിട്ടുള്ളതാണ്.

അപേക്ഷാസ്ഥലം പെരിങ്ങനാട് വില്ലേജിൽ 12723-ാം നമ്പർ തണ്ടപ്പേർ പ്രകാരം കരുവാറ്റമുറിയിൽ ബിനുഭവനം വർഗ്ഗീസ് ഭാര്യ ഷീല വർഗ്ഗീസ് മക്കൾ ബിനു വർഗ്ഗീസ്, ബിനിൽ വർഗ്ഗീസ് പേരിലുള്ളതാണെന്നും ടി വസ്തുവിന് ആർ ഒന്നിന് ~ 1,00,000 ന്യായവില നിശ്ചയിച്ച് “Residential plot without road access” എന്ന വിഭാഗത്തിൽ ഉൾപ്പെടുത്താമെന്ന് സൂചന (2) പ്രകാരം അടുർ റവന്യൂ ഡിവിഷണൽ ഓഫീസർ റിപ്പോർട്ട് ചെയ്തിട്ടുണ്ട്.

ഉത്തരവ്

പത്തനംതിട്ട ജില്ലയിൽ, അടുർ താലൂക്കിൽ പെരിങ്ങനാട് വില്ലേജിൽ ബ്ലോക്ക് നമ്പർ 12-ൽ റീസർവ്വേ 23/19-ൽപ്പെട്ട ഭൂമി “Residential plot without road access” എന്ന വിഭാഗത്തിൽ ഉൾപ്പെടുത്തി ആർ ഒന്നിന് ~ 1,00,000 (ഒരു ലക്ഷം) ആയി ന്യായവില പുനർനിർണ്ണയിച്ച് ഉത്തരവാകുന്നു.

FORM 'C'

NOTIFICATION

No. C11-134567/2017.

4th December 2017.

Whereas, it is expedient to publish a notification showing revised fair value of land as required under Section 28A of the Kerala Stamp Act, 1959, read with sub-rule 4 of the Kerala Stamp (Fixation of Fair Value of Land) Rules, 1995, the fair value of land in Pathanamthitta District is hereby fixed finally as shown in the schedule hereto:

SCHEDULE

District—Pathanamthitta.

Taluk—Adoor.

Village—Peringanadu.

<i>Survey No.</i>	<i>Re-survey Block</i>	<i>Re-survey No.</i>	<i>Sub Division No.</i>	<i>Panchayat/ Municipality</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair Value already fixed</i>	<i>Revised Fair value per Are</i>
..	12	23	19	Panchayat	..	Residential plot without road access	2,50,000	1,00,000

നമ്പർ സി11-131509/2017.

2017 ഡിസംബർ 19.

വിഷയം :—ഭൂമിയുടെ ന്യായവില പുനർനിർണ്ണയം—കോഴഞ്ചേരി താലൂക്കിൽ പത്തനംതിട്ട വില്ലേജിൽ സർവ്വേ നമ്പർ പി 251/1 എ2-ൽപ്പെട്ട ഭൂമിയുടെ ന്യായവില പുനർനിർണ്ണയിച്ച് ഉത്തരവാകുന്നു.

- സൂചന :—1. പത്തനംതിട്ട വില്ലേജിൽ, കുമ്പഴ ചുട്ടിപ്പാറ വടക്കേചെരുവിൽ ശ്രീമതി കുഞ്ഞുമോൾ സമർപ്പിച്ച അപേക്ഷ.
2. അടൂർ റവന്യൂ ഡിവിഷണൽ ഓഫീസറുടെ 31-5-2017-ലെ സി3-2140/17 നമ്പർ റിപ്പോർട്ട്.

പത്തനംതിട്ട ജില്ലയിൽ, കോഴഞ്ചേരി താലൂക്കിൽ, പത്തനംതിട്ട വില്ലേജിൽ സർവ്വേ നമ്പർ പി 251/1 എ2-ൽപ്പെട്ട ഭൂമിയുടെ ന്യായവില രജിസ്റ്ററിൽ ഗവൺമെന്റ് പ്രോപ്പർട്ടി എന്ന് തെറ്റായി രേഖപ്പെടുത്തി ന്യായവില നിശ്ചയിച്ചത് പുനർനിർണ്ണയിക്കണമെന്ന് കാണിച്ചുകൊണ്ട് ശ്രീമതി കുഞ്ഞുമോൾ സമർപ്പിച്ച അപേക്ഷയിൽ അടൂർ റവന്യൂ ഡിവിഷണൽ ഓഫീസർ മുഖേന അന്വേഷണം നടത്തിയിട്ടുള്ളതാണ്.

അപേക്ഷാസ്ഥലം പത്തനംതിട്ട വില്ലേജിൽ 38953-ാം നമ്പർ തണ്ടപ്പേര് പ്രകാരം അപേക്ഷകയുടെ കൈവശത്തിലും കരംതിരുവയിലും ഉടമസ്ഥതയിലും ഉള്ളതാണെന്നും ടി വസ്തുവിന് ആർ ഒന്നിന് ~ 74,100 (എഴുപത്തിനാലായിരത്തി ഒരുനൂറ് രൂപ) ന്യായവില നിശ്ചയിച്ച് “Residential plot with Municipality road access” എന്ന വിഭാഗത്തിൽ ഉൾപ്പെടുത്താമെന്ന് സൂചന (2) പ്രകാരം അടൂർ റവന്യൂ ഡിവിഷണൽ ഓഫീസർ റിപ്പോർട്ട് ചെയ്തിട്ടുണ്ട്.

ഉത്തരവ്

പത്തനംതിട്ട ജില്ലയിൽ, കോഴഞ്ചേരി താലൂക്കിൽ പത്തനംതിട്ട വില്ലേജിൽ സർവ്വേ നമ്പർ പി 251/1 എ2-ൽപ്പെട്ട ഭൂമി “Residential plot with Municipality road access” എന്ന വിഭാഗത്തിൽ ഉൾപ്പെടുത്തി ആർ ഒന്നിന് ~ 74,100 (എഴുപത്തിനാലായിരത്തി ഒരുനൂറ് രൂപ) ആയി ന്യായവില പുനർനിർണ്ണയിച്ച് ഉത്തരവാകുന്നു.

FORM 'C'

NOTIFICATION

No. C11-131509/2017.

19th December 2017.

Whereas, it is expedient to publish a notification showing revised fair value of land as required under Section 28A of the Kerala Stamp Act, 1959, read with sub-rule 4 of the Kerala Stamp (Fixation of Fair Value of Land) Rules, 1995, the fair value of land in Pathanamthitta District is hereby fixed finally as shown in the schedule hereto:

SCHEDULE

District—Pathanamthitta.

Taluk—Kozhencherry.						Village—Pathanamthitta.		
Survey No.	Re-survey Block	Re-survey No.	Sub Division No.	Panchayat/ Municipality	Ward No.	Classification by use	Fair Value already fixed	Revised Fair value per Are
P251/1A2	Municipality	..	Residential plot with Corporation/ Municipality/ Panchayat road access	Re. 1	74,100

Collectorate,
Pathanamthitta.

(Sd.)
District Collector.

THRISSUR DISTRICT

തിരുത്തൽ വിജ്ഞാപനം

നമ്പർ ബി5-19713/2011.

2017 ഡിസംബർ 9.

6-3-2010-ാം തീയതിയിലെ 515-ാം നമ്പർ കേരള അസാധാരണ ഗസറ്റ് പ്രകാരം തൃശ്ശൂർ ജില്ലയിലെ തൃശ്ശൂർ ചാലക്കുടി താലൂക്കിൽ ഉൾപ്പെട്ട ഭൂമികളുടെ ന്യായവില സർക്കാർ പ്രസിദ്ധീകരിച്ചിട്ടുള്ളതാണ്. എന്നാൽ ടി താലൂക്കുകളിൽ ഉൾപ്പെട്ട വില്ലേജുകളിലെ ഏതാനും സർവ്വെ നമ്പരുകളിൽപ്പെട്ട സ്വകാര്യഭൂമി സർക്കാർ ഭൂമി എന്ന് തെറ്റായി രേഖപ്പെടുത്തി വില നിശ്ചയിച്ചിട്ടുള്ളതും ചില സർവ്വെ/സബ് ഡിവിഷനുകൾക്ക് ന്യായവില നിശ്ചയിക്കുവാൻ വിട്ടുപോയിട്ടുള്ളതും ചില വസ്തുക്കളുടെ ക്ലാസിഫിക്കേഷൻ തെറ്റായി രേഖപ്പെടുത്തി വില നിശ്ചയിച്ചിട്ടുള്ളതും ആണ്. ഇപ്രകാരം ഉള്ള ഭൂമികൾക്ക് ന്യായവില നിശ്ചയിക്കുന്നതിന് ഭൂമിയുടെ കൈവശക്കാർ സമർപ്പിച്ച അപേക്ഷയിന്മേൽ തൃശ്ശൂർ അഡീഷണൽ തഹസീൽദാരുടെ അന്വേഷണ റിപ്പോർട്ട് പ്രകാരം ന്യായവില നിശ്ചയിച്ച് ഈ ഓഫീസിൽ നിന്നും ഉത്തരവായിട്ടുള്ളതാണ്. ടി സർവ്വെ/സബ് ഡിവിഷനുകളിൽപ്പെട്ട വസ്തുക്കൾക്ക് പുതുക്കി നിശ്ചയിച്ച ന്യായവില താഴെ പറയുന്ന ക്ലാസിഫിക്കേഷനുകൾ പ്രകാരം തിരുത്തി വായിക്കേണ്ടതാണ്.

റവന്യൂ ഡിവിഷണൽ ഓഫീസ്,
തൃശ്ശൂർ.

(ഒപ്പ്)
സബ് കളക്ടർ.

ERRATUM NOTIFICATIONS

No. K.Dis./16895/2017/B5.

3rd November 2017.

(1)

Fair Value of the land comprised in Sy. No. 247/2 of Kizhakkumuri Village of Talappilly Taluk, Thrissur District finalized on 6-3-2010 (date) stands modified to the extent shown below:

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Kizhakkumuri.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-sy. Block</i>	<i>Re-sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>Name of Panchayath/ Municipality/ Corporation</i>	<i>Name & Local Body Panchayath/ Municipality/ Corporation</i>	<i>Name and Number of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	247	2	Panchayath	Thanium (001744)		Residential plot with Panchayath road access	65,000
2	247	2	Panchayath	Thanium(004944)		Wet Land with Panchayath road access	25,000

No. K.Dis./9157/2017/B5.

29th June 2017.

SCHEDULE

Fair Value of the land comprised in Sy. No. 455 Vadakkumury Village of Thrissur Taluk, Thrissur District finalized on 6-3-2010 (date) stands modified to the extent shown below:

District—Thrissur.

Taluk—Thrissur.

Village—Vadakkumury.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/Municipality/Corporation	Name of Local Body Panchayath/Municipality/Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	455	Panchayath	Thanniam	..	Wet Land	10,500

No. K.Dis./9158/2017/B5.

4th July 2017.

Fair Value of the land comprised in Sy. No. 800 Kanimangalam Village of Thrissur Taluk, Thrissur District finalized on 17-10-2016 (date) stands modified to the extent shown below:

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Kanimangalam.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/Municipality/Corporation	Name of Local Body Panchayath/Municipality/Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	800	Corporation	Thrissur	..	Wet Land	1,250

No. K.Dis./14300/2017/B5.

20th september 2017.

Fair Value of the land comprised in Sy. No. 104/1P, 2P of Pallippuram Village of Thrissur Taluk, Thrissur District finalized on 6-3-2010 (date) stands modified to the extent shown below:

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Pallippuram.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/Municipality/Corporation	Name of Local Body Panchayath/Municipality/Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	104	1 Part	37	20	17	Panchayath	Paralam	14	Wet Land	5,000
	104	2 Part								
2	104	1 Part	37	20	18	Panchayath	Paralam	14	Wet Land	5,000

(5)

No. K.Dis./14142/2017/B5.

31st August 2017.

Fair Value of the land comprised in Sy. No. 104/1P, 2P of Pallippuram Village of Thrissur Taluk, Thrissur District finalized on 6-3-2010 (date) stands modified to the extent shown below:

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Pallippuram.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/Municipality/Corporation	Name of Local Body Panchayath/Municipality/Corporation	Name & Number of Ward	Classification by use	Fair Value per Acre
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	104	1 Part 2 Part	37	20	15	Panchayath	Paralam	14	Wet Land	5,000
2	104	1 Part	37	20	16	Panchayath	Paralam	14	Wet Land	5,000

(6)

No. K.Dis./11668/2017/B5.

1st August 2017.

The Fair Value of the land comprised in Sy. No. 522/1 of Kurumbilavu Village of Thrissur Taluk, Thrissur District finalized on 6-3-2010 (date) stands modified to the extent shown below:

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Kurumbilavu.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/Municipality/Corporation	Name of Local Body Panchayath/Municipality/Corporation	Name & Number of Ward	Classification by use	Fair Value per Acre
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	522	1	Panchayath	Chazhur	12	Wet Land	13,780

(7)

No. K.Dis./6813/2016/B5.

17th June 2016.

The Fair Value of the land comprised in Sy. No. 296/30, 31 of Edakkalathur Village of Thrissur Taluk, Thrissur District finalized on 6-3-2010 (date) stands modified to the extent shown below:

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Edakkalathur.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/Municipality/Corporation	Name of Local Body Panchayath/Municipality/Corporation	Name & Number of Ward	Classification by use	Fair Value per Acre
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	381	1	4	296	30	Panchayath	Tholur	IV	Nilam (Re-Sy. BTR not available)	9,000
2	381	1	4	296	31	Panchayath	Tholur	IV	Nilam	9,000

(8)

No. K.Dis./4031/2017/B5.

28th March 2017.

Fair Value of the land comprised in Sy. No. 207 of Thrissur Village of Thrissur Taluk, Thrissur District finalized on 6-3-2010 (date) stands modified to the extent shown below:

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Thrissur

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	207	1	Corporation	Thrissur	..	Residential Plot with Corporation/ Municipality/ Panchayath Road access	12,35,000

(9)

No. K.Dis./2511/2017/B5.

16th March 2017.

Fair Value of the land comprised in Sy. Nos. 264, 251, 252, 261/1, 261/2, 249 of Chazhoori Village of Thrissur Taluk, Thrissur District finalized on 6-3-2010 (date) stands modified to the extent shown below:

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Chazhoor.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	264									
2	251									
3	252									
4	261	1	Panchayath	Chazhoor	Wet Land	7,500
5	261	2							(Koll Nilam)	
6	249									

(10)

No. K.Dis./11671/2017/B5.

2nd September 2017.

Fair Value of the land comprised in Sy. Nos. 195, 197, 200/2, 200/4, 201/1 of Chazhoor Village of Thrissur Taluk, Thrissur District finalized on 6-3-2010 (date) stands modified to the extent shown below:

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Chazhoor.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-sy. Block</i>	<i>Re-sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Body Panchayath/ Municipality/ Corporation</i>	<i>Name & Number of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	195									
2	197									
3	200	2								
4	200	4	Panchayath	Chazhoor	..	Wet Land	7,500
5	201	1								

(11)

No. K.Dis./11670/2017/B5.

14th August 2017.

Fair Value of the land comprised in Sy. No. 202/1 of Chazhoor Village of Thrissur Taluk, Thrissur District finalized on 6-3-2010 (date) stands modified to the extent shown below:

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Chazhur.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-sy. Block</i>	<i>Re-sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Body Panchayath/ Municipality/ Corporation</i>	<i>Name & Number of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	202	1	Panchayath	Chazhur	..	Wet Land	7,500

(12)

No. K.Dis./14448/2017/B5.

20th September 2017.

Fair Value of the land comprised in Sy. No. 133 of Chazhoor Village of Thrissur Taluk, Thrissur District finalized on 6-3-2010 (date) stands modified to the extent shown below:

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Chazhoor.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	133	Panchayath	Chazhur	..	Wet Land	1,650

(13)

No. K.Dis./9159/2017/B5.

11th August 2017.

Fair Value of the land comprised in Sy. No. 20/6 of Tholur Village of Thrissur Taluk, Thrissur District finalized on 6-3-2010 (date) stands modified to the extent shown below:

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Tholur.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1364	5	20	6	Panchayath	Tholur	XI	Residential plot with Private road access	90,000

(14)

No. K.Dis./7876/2017/B5.

8th June 2017.

Fair Value of the land comprised in Sy. No. 1359, 1365 of Tholur Village of Thrissur Taluk, Thrissur District finalized on 6-3-2010 (date) stands modified to the extent shown below:

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Tholur.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	1359	..	5	20	5	Tholur Panchayath	Tholur	XI	Garden Plot with Panchayath road access	90,000
..	1365	20	6	Wet Land	17,500

(15)

No. K.Dis./16870/2017/B5.

8th November 2017.

Fair Value of the land comprised in Sy. No. 245 of Kizhakkumuri Village of Thrissur Taluk, Thrissur District finalized on 6-3-2010 (date) stands modified to the extent shown below:

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Kizhakkumuri.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	245	Panchayath	Thanniam	..	Wet Land	20,000

(16)

No. K.Dis./9160/2017/B5.

28th June 2017.

Fair Value of the land comprised in Re-Sy. No. of Chittilappilly Village of Thrissur Taluk, Thrissur District finalized on 6-3-2010 (date) stands modified to the extent shown below:

SCHEDULE

District—Thrissur.

Taluk—Thrissur.

Village—Chittilappilly.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	7	119	6	Panchayath	Adatt	1	Wet Land	4,940

(17)

No. K.Dis./18835/2017/B5.

18th November 2017.

The Fair Value of the land comprised in Sy. No. 1073/6, 1074/7, 1073/2 of Kizhakkumuri Village of Chalakkudy Taluk, Thrissur District finalized on 6-3-2010 (date) stands modified to the extent shown below:

SCHEDULE

District—Thrissur.

Taluk—Chalakkudy.

Village—Kizhakkumuri.

Sl. No.	Sy. No.	Sub Division No.	Re-sy. Block	Re-sy. No.	Re-Sy. Sub Division No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1073	6	Panchayath	Koratty	..	Residential plot	62,500
2	1074	7				with Private	
3	1073	2				road accessRevenue	

Divisional Office,
Thrissur.

(Sd.)
Sub Collector.